

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 311
766/252/ND/2019

IN THE MATTER OF:

M/s. Riviera Bag Manufacturing Ltd. Petitioner/Applicant
Vs.	
ROC Respondent

Order under Section 252

Order delivered on 12.02.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : Ms. Nalini, Adv.
For the Respondent :

ORDER

Heard submission made by the Ld. Counsel for the Appellant and Ld. Counsel for the RoC. The Parties are directed to file brief note of submissions along with case laws, if any, within one week.

Order Reserved.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay-12.02.2024